

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.613
CAA-12/ND/2024

IN THE MATTER OF:

M/s. Pickrr Technologies Private Limited

...APPLICANT

Section

U/s 230-232

Order delivered on 02.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:Mr. Rajeev Kumar, Adv.

For the RD

:Adv Aakash Sharma

For the IT Department

**:Mr. Ruchir Bhatia, SSC, Adv. Pratyaksh
Gupt Jr.SC, Adv. Ashish Kumar, Adv. Amir
Khan.**

ORDER

Due to paucity of time, matter is adjourned to **13.06.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)